

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT- V

41) MA/1551/2018
CP/3898(MB)2018

CORAM:

SMT. ANURADHA SANJAY BHATIA
Member (Technical)

SHRI KULDIP KUMAR KAREER
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: VARSHA VINOD VASANT AND OTHERS

Vs.

HEMANT SEA CARRIERS PVT LTD AND
OTHERS.

UNDER SECTION 241 (2) OF THE COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter
on **13.04.2023**.

SD/-

SD/-

ANURADHA SANJAY BHATIA
Member (Technical)

KULDIP KUMAR KAREER
Member (Judicial)